TREMENDOUS LEAKAGES IN MGNREGS

2113. SHRI SUBRAT PATHAK:
SHRI SUDHEER GUPTA:
SHRI RAVI KISHAN:
SHRI RAVINDRA KUSHWAHA:
SHRI BIDYUT BARAN MAHATO:
SHRI DHAIRYASHEEL SAMBHAIJIRAO MANE:
SHRI SHRIRANG APPA BARNE:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI PRATAPRAO JADHAV:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is ‘tremendous leakages’ in Mahatma Gandhi National Rural Employment Guarantee Scheme’s (MGNREGS) flagship rural jobs programme and if so, the details thereof;
(b) the total funds sanctioned released and utilized for the said programme during the current fiscal year;
(c) the jobs provided/likely to be provided under the above said programme during the current year and next three years;
(d) whether the Government has received the complaints that middlemen are taking money for enrolling names of beneficiaries under the scheme;
(e) if so, the details thereof and the steps taken by the Government against such middlemen; and
(f) whether the Government proposes to strengthen the Direct Benefit Transfer system to provide benefit to real beneficiaries and minimise the role of middlemen in the system and if so, the details thereof?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) No, Sir.

(b) In the current financial year 2021-22 (as on 09.03.2022), an amount of Rs. 87,648.39 crore has been released and Rs. 99,053.50 crore expenditure (including State share) has been incurred by the States/UTs under the Mahatma Gandhi NREGS.
Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. In the current financial year 2021-22 (as on 09.03.2022), 7.86 crore households have been offered employment under the Mahatma Gandhi NREGS and 336.75 Cr. Persondays of work has been provided so far.

The labour budget estimates are drawn up by each state every year through a consultative process starting from the Gram Sabhas and concluded at Zila Parishad. These estimates are further discussed and agreed to. The estimates are revised depending upon demand for employment by enrolled households. It will therefore not be possible to provide estimates for the next three years.

No such complaints have been received on Centralized Public Grievance Redressal and Monitoring System (CPGRAMS) Portal under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS).

Does not arise.

Direct Benefit Transfer (DBT) system in wage payment has been adopted under Mahatma Gandhi NREGS. The Government has started payment of wage to the bank/post office accounts of Mahatma Gandhi NREGS workers through National Electronic Fund Management System (NeFMS)/Electronic Fund Management System (eFMS).

NeFMS has been implemented in the 27 States and 3 UTs. All the DBT payments of wages under Mahatma Gandhi NREGS are routed through Public Financial Management System (PFMS). So far 99.69% Mahatma Gandhi NREGS workers are receiving their wages directly into their accounts. It is a big step towards transparency.

States/UTs have been directed to enrolled 100% Aadhaar seeding to job card holder. Currently, 11.99 crore Aadhaar seeded in Management Information System (MIS) which is 77.68% of total Active workers (15.44 crore).

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